

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2067  
TO BE ANSWERED ON 28<sup>th</sup> NOVEMBER, 2016

IMPORT OF GM CANOLA OIL

**2067. ADV. JOICE GEORGE:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- the proportion or percentage of imported GM Canola oil within India's total oil consumption, in terms of value and volume;
- whether GM canola oil imports have been permitted by the Genetic Engineering Appraisal Committee (GEAC) before 2015;
- if so, the details thereof; and
- if not, the action being taken against illegal imports of GM canola oil that happened without permission of GEAC?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) The information on import of GM Canola oil is not available separately. However, India's total imports of vegetable oil in terms of value and volume (quantity) are as follows:

Years	Quantity (Millions Tonnes)	Value (US\$ Millions)
2015-16	15.6	10492.1
2016-17 (Apr to Aug)*	5.6	4207.6

*Source: Directorate General of Commercial Intelligence & Statistics (\* Provisional)*

(b) to (d): Genetic Engineering Appraisal Committee (GEAC) has recently approved one application for import of GM Canola Oil derived from herbicide tolerant canola (Event Ms8xRF3).

\*\*\*